

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

Dated : This the 24th day of AUGUST 2004.

Review Application no. 68 of 2004

in

Original Application no. 235 of 1999.

Hon'ble Mr. Justice S.R. Singh, Vice-Chairman  
Hon'ble Mr. D.R. Tiwari, Administrative Member.

1. Union of India through the Secretary,  
Ministry of Railways, Rail Bhawan,  
New Delhi.
2. The General Manager, Northern Railway,  
Baroda House, New Delhi.
3. The Divisional Commercial Manager,  
Northern Railway, Divisional Office,  
Lucknow.
4. The Senior Catering Inspector,  
Northern Railway,  
Varanasi.

... Applicants

By Adv : Sri A.K. Gaur

V E R S U S

1. Suraj Chandra Gupta, S/i Sri R.N. Lal,  
R/o 117 Sadar Bazar, Varanasi Cantt.  
working as Commission Vendor under Catering  
Unit, Northern Railway, Varanasi.
2. Ashok Kumar, S/o Late Shyam Lal,  
Working as Commission vendor under  
Catering Unit, Northern Railway,  
Varanasi.

... Respondents

By Adv : ....

DRG

2.

O R D E R

Hon'ble Mr. Justice S.R. Singh, VC.

Heard Sri A.K. Gaur, learned counsel for the review petitioner and perused the order sought to be reviewed.

2. It is submitted by Sri A.K. Gaur, learned counsel for the applicant that the applicants were not Railway servant and, therefore, they will not be entitled to notice or opportunity of hearing.

3. The points <sup>scattered</sup> <sub>are</sub> to be raised herein <sup>were</sup> <sub>not</sub> raised at the time of hearing of the OA. We find no error apparent on the face of record warranting review of the order. Accordingly, the review application is dismissed.

*J. S. Singh*  
Member-A

*P. S. J.*  
Vice-Chairman

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